# Central Administrative Tribunal Principal Bench

# CP No.261/2017 In OA No.2831/2016

New Delhi, this the 28th day of November, 2017

Hon'ble Shri V. Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Mrs. Waheeda Rehman, W/o Dr. Mohd. Ajazur Rahman, R/o Flat No.270/2, UGF, Masjid Moth, Near Uday Park, New Delhi-110049.

...Applicant

(By Advocate: Ms. Himanshi Saini for Shri Sagar Saxena)

#### **Versus**

- 1. Mr. J.C. Passey, Medical Director, Earlier known as Director, Lok Nayak Hospital, New Delhi-110002.
- 2. Mr. Tersem Kumar, Director (Administration), Lok Nayak Hospital, New Delhi-110002.

...Respondents

(By Advocate : Shri Vijay Pandita)

## ORDER (ORAL)

## Mr. V. Ajay Kumar, Member (J) :-

Heard both sides.

2. The OA No.2831/2016 filed by the applicant was disposed of on 23.08.2016 as under:-

- "4. It is seen that the applicant has not made any representation to the respondents for rectification of this error. Accordingly, we permit the applicant to make a detailed representation to the respondents within a period of 15 days from today. In case such a representation is made, then the respondents shall decide the same within four weeks thereafter by means of a reasoned and speaking order. OA is accordingly disposed of. No costs."
- 3. Alleging non implementation of the aforesaid order, the applicant filed the instant CP. The respondents vide their compliance affidavit while submitting that they have fully complied with the orders of this Tribunal drawn our attention to Annexure-A/1 to A/3 speaking orders dated 26.09.2017, 30.03.2017 and 23.09.2017.
- 4. In the circumstances, in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the orders now passed, if he still has any grievance, in accordance with law.

( Nita Chowdhury ) Member (A) (V. Ajay Kumar) Member (J)

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